

April 10, 2007

The Chairman / Managing Director
All Indian Scheduled Commercial Banks
(Excluding RRBs)

Dear Sir,

**Prime Minister Rozgar Yojana – Extension of date of
validity of sanction for the programme year 2006-07**

Please refer our circular **RBI / 2005-06 / 358 / RPCD.PLNFS.BC.No.74/ 09.04.01/2005 –2006 dated April 13, 2006**. In view of the unsatisfactory performance of the implementing banks of PMRY for the programme year 2006-07, the Ministry of Agro & Rural Industries, Government of India has decided to extend the validity of sanction and completion of disbursements for the Programme Year 2006-07 to **June 30, 2007**.

2. All implementing banks of PMRY are requested to strictly adhere to this deadline and complete the disbursements of sanctioned cases under the programme year 2006-07 by **June 30, 2007** without fail.
3. You may issue necessary instructions to your Regional /Controlling Offices/ Branches in this regard.
4. Please acknowledge receipt.

Yours faithfully,

(G.P. Borah)
Deputy General Manager